

S.No.5

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

**CP(IB) No.341/7/HDB/2019
AND
IA No. 947/2020 in CP(IB) No.341/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Bharat Tubes & Tin Printers

...Financial Creditor

AND

BTT Industries Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA No. 947/2020

Orders deferred as the Resolution Professional who had filed this application has been discharged and the newly appointed Resolution Professional called absent.

We direct the newly appointed Resolution Professional to be present on the next hearing date and clarify the points that are raised by this Tribunal.

If the newly appointed Resolution Professional fails to clarify, opportunity will be closed and appropriate orders will be passed.

Call on 29.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)